

DIVISION BENCH  
COURT - II

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/352(KB)2022  
IA(COMPANIES.ACT)/154(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	AMITAV SINHA VS DHARAMSHIL COLD STORAGE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Praveen Chandra Pandey,CS ] For the Petitioner

Mr. Avik Chaudhuri, Adv. ] For the Respondents

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **15.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**